

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:978

ANSWERED ON:06.03.2007

STRENGTHENING OF KARNATAKA HANDLOOM DEVELOPMENT CORPORATION

Saradgi Shri Iqbal Ahmed

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has approved any project for restructuring and strengthening of Karnataka Handloom Development Corporation;
- (b) if so, the details thereof and total cost of the project;
- (c) the share of State Government and Union Government therein; and
- (d) the details of the amount earmarked, sanctioned and released/likely to be released by the Government therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

(a): Yes, Sir

(b) to (d): The Karnataka Handloom Development Corporation (KHDC) has been sanctioned a project under strengthening of Handloom Organizations component of Deen Dayal Hathkargha Protsahan Yojana (DDHPY) with a total project cost of Rs.40.00 Crore consisting of Rs.20 Crore each of Central and State share. Out of Rs.20.00 Crore of Central share, a sum of Rs.10.00 Crore has already been released in favour of the Corporation through the State Government in May, 2005. Similarly, the State Government has also released its matching share to the Corporation. Balance will be considered for release when the Corporation fulfills other conditions stipulated for the purpose under the scheme.